

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.59/2013

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company	Ornate Life Style Pvt. Ltd.-Vs-Gillanders Properties Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. REETO BROTO KR. MITRA, Adv.
2. MR. LOKENATH CHATTERJEE, Adv.
3. MR. SAUBHIK CHOWDHURY, Adv.
4. MR. DRIPTO MAJUMDAR, Adv.

Resp.
1 to
4

MMojumdar
7/11/17

1. Mrs. Manju Agarwal
2. Mr. Bajrang Mondal

For Petitioner

Bajrang Mondal
07/11/2017

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 4 are present.

No time left.

List on 19/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)